

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

On attaining the age of superannuation Sh. Sher Singh, S/o Late Sh. Gopal Ram, Personal Assistant, posted in the Court of Sh. Raj Kumar, Ld. POLC, RADC, New Delhi, shall retire from Government Service w.e.f. 30.06.2022 (A/N).

*Girish Kathpalia*  
08/6/22

(Girish Kathpalia)  
Principal District & Sessions Judge (HQs): Delhi

No. 47117-167/Estt.-1/PF/2022

Dated, Delhi the 08 JUN 2022

Copy forwarded for information & necessary action to:-

1. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
2. The Leave Sanctioning Authority, RADC/ Central District, Tis Hazari Courts, Delhi.
3. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of Government accommodation.
4. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The A.O (Judicial), Litigation & Vigilance Branch, RADC/ Central District, Tis Hazari Courts, Delhi.
6. The A.O. (Judicial), P&T/Computer Branch, General Branch & Library Branch, RADC, New Delhi.
7. The A.O. (Judicial), P&T/Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
8. The A.O.(Judicial), P&T/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
9. Dealing Official, Layers Seat, Central District, T.H.C, Delhi
10. The Web-Site Committee, THC, Delhi.
11. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
12. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
13. Sh. Sher Singh, S/o Late Sh. Gopal Ram, P.A, presently posted in the Court of Sh. Raj Kumar, Ld. POLC, RADC, New Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.

*Balbir Singh*  
08/6/22

(BALBIR SINGH SHALAR)  
A.O. JUDICIAL (ADMN-I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE'S OFFICE (HQs):  
DELHI

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